

ITEM NO.3

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1559/2024

AMRITA NAND @ TRIBHUVAN ARJARIYA @ BABA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(ONLY PRAYER FOR INTERIM RELIEF IS LISTED
IA No. 62171/2024 - GRANT OF BAIL)

Date : 19-04-2024 The matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Dr. Monika Gusain, AOR

For Respondent(s) Mr. Akshay Amritanshu , AOR
Mr. Samyak Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue fresh notice to respondent no.2 returnable on
15.05.2024.

Notice to be forwarded to the Police Station Kotwali Nagar,
District Banda, for effecting service.

(JATINDER KAUR)
P.S. to REGISTRAR

(AVGV RAMU)
COURT MASTER (NSH)